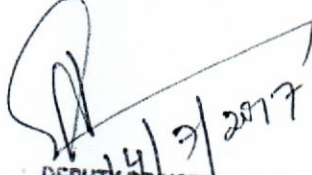


**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF  
CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF  
CORRUPTION ACT,1988 IN THE HIGH COURT OF SIKKIM FOR THE  
FIRST QUARTER OF THE YEAR 2017 i.e.FROM 01/04/2017 TO  
01/06/2017.**

SL.NO.	Name of the Court	Opening Balance as on 01/06/2017	Institution from 01/04/2017 to 30/06/2017	Disposal from 01/04/2017 to 30/06/2017	Pendency at the end of 30/06/2017
1.	HIGH COURT OF SIKKIM	03	--	02	01



  
 14/7/2017  
 DEPUTY REGISTRAR (Judicial)  
 High Court of Sikkim  
 Gangtok